

Parliament Session Alert

Winter Session: November 22 – December 21, 2011

Highlights

- ◆ Parliament meets for the Winter Session between November 22 and December 21, 2011. There will be a total of 21 sittings.
- ◆ The agenda for government Bills includes 31 pending Bills for consideration and passing. One new Bill is listed for introduction, consideration and passing to replace an ordinance. The government plans to introduce 23 new Bills and withdraw 2 Bills. We list these below.

Bills listed for Consideration and Passing

Short Title	Introduced on	Status
The Damodar Valley Corporation (Amendment) Bill, 2011	8 Aug 2011 Lok Sabha	Not referred to Standing Committee
The Lokpal Bill, 2011	4 Aug 2011 Lok Sabha	Standing Committee granted time upto 7 Dec 2011
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	26 Aug 2010 Lok Sabha	Standing Committee Report on 9 Jun 2011
The Pension Fund Regulatory and Development Authority Bill, 2011	24 Mar 2011 Lok Sabha	Standing Committee Report on 30 Aug 2011
The Judicial Standards and Accountability Bill, 2010	1 Dec 2010 Lok Sabha	Standing Committee Report on 30 Aug 2011
The Constitution (114 th Amendment) Bill, 2010 (Increases retirement age of High Court Judges from 62 to 65 years)	25 Aug 2010 Lok Sabha	Standing Committee Report on 9 Dec 2010
The Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Amendment Bill, 2010	16 Mar 2010 Lok Sabha	Standing Committee Report on 26 Aug 2010
The New Delhi Municipal Council (Amendment) Bill, 2010	3 Aug 2010 Lok Sabha	Standing Committee Report on 22 Feb 2011
The Constitution (111 th Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)	30 Nov 2009 Lok Sabha	Standing Committee Report on 30 Aug 2010
The Constitution (110 th Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)	26 Nov 2009 Lok Sabha	Standing Committee Report on 28 Jul 2010
The Life Insurance Corporation (Amendment) Bill, 2009	31 Jul 2009 Lok Sabha	Standing Committee Report on 12 Mar 2010
The Constitution (108 th) Bill, 2008 (Reserves one-third seats for women in the Lok Sabha and state assemblies)	6 May 2008 Rajya Sabha	Passed by RS on 9 Mar 2010; Pending in LS
The Protection of Children from Sexual Offences Bill, 2011	23 Mar 2011 Rajya Sabha	Standing Committee granted time upto 31 Dec 2011
The National Institute of Mental Health and Neuro-Sciences, Bangalore Bill, 2010	7 Dec 2010 Rajya Sabha	Standing Committee Report on 4 Mar 2011
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010	31 Aug 2010 Rajya Sabha	Standing Committee Report on 10 Dec 2010
The Architect (Amendment) Bill, 2010	31 Aug 2010 Rajya Sabha	Standing Committee Report on 24 Jan 2011

Short Title	Introduced on	Status
The Institute of Technology (Amendment) Bill, 2011	30 Aug 2010 Lok Sabha	Passed by LS on 24 Mar 2011; Pending in RS
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	6 Aug 2010 Rajya Sabha	Standing Committee Report on 25 Feb 2011
The Marriage Laws (Amendment) Bill, 2010	4 Aug 2010 Rajya Sabha	Standing Committee Report on 1 Mar 2011
The Academy of Scientific and Innovative Research Bill, 2010	30 July 2010 Lok Sabha	Passed by LS on 5 Sep 2011; Pending in RS
The Educational Tribunals Bill, 2010	3 May 2010 Lok Sabha	Passed by LS on 26 Aug 2010; Pending in RS
The Chartered Accountants (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Company Secretaries (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Cost and Works Accountants (Amendment) Bill, 2010	29 Apr 2010 Rajya Sabha	Standing Committee Report on 31 Aug 2010
The Copyright (Amendment) Bill, 2010	19 April 2010 Rajya Sabha	Standing Committee Report on 23 Nov 2010
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	16 Apr 2010 Rajya Sabha	Standing Committee Report on 28 June 2010
The National Institutes of Technology (Amendment) Bill, 2010	15 April 2010 Lok Sabha	Passed by LS on 19 Aug 2011; Pending in RS
The Commercial Division of High Courts Bill, 2009	16 Dec 2009 Lok Sabha	Passed by LS on 18 Dec 2009; Pending in RS (Select Committee Report on 29 July 2010)
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009 Rajya Sabha	Standing Committee Report on 23 Nov 2009
The Pesticide Management Bill, 2008	21 Oct 2008 Rajya Sabha	Standing Committee Report on 18 Feb 2009
The Seeds Bill, 2004	9 Dec 2004 Rajya Sabha	Standing Committee Report on 28 Nov 2006

Bill listed for Introduction, Consideration and Passing

Short Title
The Cable Television Networks (Regulation) Amendment Bill, 2011 – To replace an Ordinance

Bills listed for Introduction

Short Title
The National Food Security Bill, 2011
The Prevention of Money Laundering (Amendment) Bill, 2011
The Electronic Delivery of Services Bill, 2011
The Consumer Protection (Amendment) Bill, 2011
The National Capital Territory of Delhi Laws (Special Provision) Second Bill, 2011
The Public Premises (Eviction of Unauthorized Occupants) Amendment Bill, 2011
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011
The Constitution (Scheduled Caste) Orders (Amendment), Bill, 2011
The Biotechnology Regulatory Authority of India Bill, 2011
The Regional Centre for Biotechnology Bill, 2011
The Warehousing Corporation (Amendment) Bill, 2011
The Companies Bill, 2011
The Export-Import Bank of India (Exim Bank) Amendment Bill, 2011

Short Title

The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011
 The North Eastern Areas (Reorganization) (Amendment) Bill, 2011
 The Citizenship (Amendment) Bill, 2011
 The Arms (Second Amendment) Bill, 2011
 The Press and Registration of Books and Publications Bill, 2011
 The Mines and Minerals (Development and Regulation) Bill, 2011
 The National Highway Authority of India (Amendment) Bill, 2011
 The National Sports Development Bill, 2011
 The Nuclear Regulatory Authority Bill, 2011
 The Railway Protection Force (Amendment) Bill, 2011

Bills listed for Withdrawal

Short Title	Introduced on	Status
The Companies Bill, 2009	03 Aug 2009	Standing Committee Report on 31 Aug 2010, being replaced by a new Bill
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009

Sources: Bulletins of Lok Sabha and Rajya Sabha, PIB, PRS.

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